

OFFICE ORDER:

In continuation and in clarification of the previous orders of this office regarding physical appearance of advocates in the District Courts Pathankot, it is ordered that such entry would continue to be regulated in accordance with the orders dated 17.03.2020 passed by Hon'ble the High Court of Punjab and Haryana, Chandigarh.

8.9.2020


Distt: & Sessions Judge,
Pathankot.

OFFICE OF THE DISTRICT & SESSIONS JUDGE, PATHANKOT


Endst No. 2097 /

Dated 08.09.2020

System officer/System Assistant to note and comply.

Copy forwarded to:

1. All the Judicial Officers posted in the Pathankot Sessions Division.
2. Distt. Attorney Pathankot.
3. President Distt. Bar Association, Pathankot.


Distt: & Sessions Judge,
Pathankot.